

Name of the corporate debtor: Sagar Automobiles Pvt Ltd.; Date of commencement of Liquidation: 28-07-2023; List of stakeholders as on 28-10-2023

List of unsecured financial creditors												
												Annexure-4
												(Amount in ₹)
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of a ny mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	% share in total amount of claims admitted					
1	Saba Khan Shirani	17.09.2022	49,13,958.00	49,13,958.00	Unsecured	0	0	0	0	0	0	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
2	Gulam Gaus Khan Shirani	25.09.2022	81,43,000.00	0.00	Unsecured	0	0	0	0	81,43,000.00	0	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
3	Abdul Raof Khan Shirani	25.09.2022	23,23,217.00	0.00	Unsecured	0	0	0	0	23,23,217.00	0	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
4	Yahaya Khan Shirani	25.09.2022	77,86,114.00	0.00	Unsecured	0	0	0	0	77,86,114.00	0	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
5	Sameer Khan Shiran	25.09.2022	22,45,000.00	0.00	Unsecured	0	0	0	0	22,45,000.00	0	As per IBBI notification IBBI/2022-23/GN/REG094 dated 16/09/2022 "In case a stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38."
6	Tata Capital Financial Services Limited	17.10.2023	49,16,703.00	49,16,703.00	Unsecured	0	0.52%	0	0	0	0	
<b>Total</b>			<b>3,03,27,992.00</b>	<b>98,30,661.00</b>		<b>0.00</b>	<b>0.52%</b>	<b>0.00</b>	<b>0.00</b>	<b>2,04,97,331.00</b>	<b>0.00</b>	